Annexure 2 Name of the corporate debtor: M/s Vasan Construction Company Private Limited Date of commencement Liquidation : 26.11.2021 List of Stakeholders as on : 24.01.2022

List of unsecured financial creditors

SI. No.		Identification No.			Details of claim admitted				Amount of	Amount of any	Amount of	Amount of	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim		claim rejected	claim under verification	
	M Jayaseelan		15.04.2019(du ring CIRP)	1,17,75,000	1,17,75,000	Unsecured	Nil	1.7	Nil	Nil	Nil	Refer remarks	The amount claimed was during CIRP and admitted by the IRP/RP. No updation of claims was received from the Creditor. Further, the books of accounts of the CI was not provided by the IRP/CD and hence, the claim will be admitted by the Liquidator subject the confirmation once the validation with the books of accounts will be made. An application before the AA is being made seeking directions for cooperation of the CD to submit the books of accounts.
	M/s.Srinivasan Charitable & Education Trust		16.4.2019(duri ng CIRP)	7,26,60,849	7,26,60,849	Unsecured	Nil	10.55	Nil	Nil	Nil	Refer remarks	The amount claimed was during CIRP and admitted b the IRP/RP. No updation of claims was received from the Creditor. Further, the books of accounts of the CI was not provided by the IRP/CD and hence, the claim will be admitted by the Liquidator subject to confirmation once the validation with the books of accounts will be made. An application before the AA i being made seeking directions for cooperation of th CD to submit the books of accounts.
	M/s.Dhanalakshmi Srinivasan Chit Funds Pvt Ltd		14.04.2019 (during CIRP)	90,00,000	90,00,000	Unsecured	Nil	1.3	Nil	Nil	Nil	Refer remarks	The amount claimed was during CIRP and admitted b the IRP/RP. No updation of claims was received from the Creditor. Further, the books of accounts of the CI was not provided by the IRP/CD and hence, the clair will be admitted by the Liquidator subject to confirmation once the validation with the books of accounts will be made. An application before the AA i being made seeking directions for cooperation of th CD to submit the books of accounts.
	M/s.Dhanalakshmi Srinivasan Builders Pvt Ltd		15.04.2019 (during CIRP)	28,00,000	28,00,000	Unsecured	NII	0.40	Nil	Nil	Nil	Refer remarks	The amount claimed was during CIRP and admitted b the IRP/RP. No updation of claims was received from the Creditor. Further, the books of accounts of the CI was not provided by the IRP and hence, the claim wi be provisionally admitted and will be confirmed one the validation with the books of accounts once obtaine will be made.An application before the AA is bein made seeking directions for cooperation of the CD t submit the books of accounts. There is a demand from the Service Tax department against the FC fr Rs.42,30,323/ However, the same was not accpete by the Liquidator of Vasan Construction Compan Private Limited. Submitted for information.
	M/s.Kumaran Agencies		16.04.2019(du ring CIRP	2,93,57,100	2,93,57,100	Unsecured	Nil	4.25	Nil	Nil	Nil	Refer remarks	The amount claimed was during CIRP and admitted b the IRP/RP. No updation of claims was received froi the Creditor. Further, the books of accounts of the C was not provided by the IRP/CD and hence, the clai will be admitted by the Liquidator subject confirmation once the validation with the books accounts will be made. An application before the AA being made seeking directions for cooperation of th CD to submit the books of accounts.
	Total			12.6	5 02 040	55,92,949 12,55,92,949		55 02 040 12 55 02 040				\sim	

M. JAYASREE CHARTERED ACCOUNTANT M. No: 224348.

M Jayasree IBBI Registration No.IBB/INPA-001/ IP-P00733/2017-2018/11236 LIQUIDATOR VASAN CONSTRUCTION COMPANY PRIVATE LIMITED